

**Supply of Sulphuric Acid to Kerala by
F.A.C.T**

5680. PROF. K.V. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) whether the F.A.C.T. has been supplying Sulphuric acid to small scale units in Kerala for a long time;

(b) whether this supply of Sulphuric acid has suddenly been stopped;

(c) if so, the reasons thereof; and

(d) the steps proposed to be taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). Yes, Sir.

(c) FACT produces Sulphuric Acid for manufacture of Phosphoric Acid and fertilizers. In 1990-91, because of uncertainty of availability of imported Sulphur and Phosphoric Acid and the necessity to maximise indigenous production of fertilizers, the availability of Sulphuric Acid in FACT become critical. As captive production of Sulphuric Acid was not sufficient to meet the requirements, FACT itself had to purchase Sulphuric Acid from other sources. It was under these circumstances the FACT had to curtail sales to others.

(d) Presently, FACT is not in a position to resume supplies of Sulphuric Acid to other users, because its production and availability continue to be insufficient for their own production. However, as the earlier consumers of FACT's have arranged alternative sources of supply of acid, no remedial measures are called for.

**Rural Water Supply and Sanitation
Programme In Orissa**

5681. SHRI BRAJA KISHORE TRIPATHY: Will the PRIME MINISTER be pleased to state:

(a) whether Orissa Government has sent any proposal under the Rural Water Supply and Sanitation Programme for approval for the Year 1991-92; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) The State Government of Orissa has sent revised estimates involving an additional expenditure of Rs. 4.24 crores for various schemes in mini mission project areas of Phulbani, five blocks of Ganjam, Koraput and Mayurbhanj districts. A proposal for central assistance for coverage of 1000 Scheduled Cast/Scheduled Tribe habitations with safe drinking water facilities has also been received. No proposal has been received for technical clearance under the Centrally Sponsored Rural Sanitation Programme.

(b) The schemes are under scrutiny.

Selection of Serials by Doordarshan

5682. SHRI SOBHANADREESWARA RAO VADDE: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan has invited proposals for serials under New Sponsorship programme under some categories; and

(b) if so, the details thereof and the names of the serials selected?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS):

(a) and (b). Doordarshan invited proposals for serials under the new sponsorship scheme in the following categories:

- (i) Family Serials
- (ii) Comedy serials
- (iii) Serials based on classics/novels
- (iv) Short stories
- (v) Detective serials
- (vi) Socially relevant Environment serials
- (vii) Science fiction
- (viii) Historicals/cultural
- (ix) Quiz programmes
- (x) Childrens 'serials (Cartoon/childrens' serials/animation)
- (xi) Documentaries

None of these proposed serials has so far been selected for telecast.

Telugu External Broadcast Service

5683. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the time allotted for Telugu External Service Programme of All India Radio;

(b) whether the Government propose to enhance the time limit for this purpose;

(c) whether the Government also propose to extend the Telugu External Service on All India Radio to benefit a large number of Telugu people living in United States of America and elsewhere; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJA VYAS): (a) The time allotted to Telugu in the External Service of All India Radio is half-an-hour every day.

(b) No, Sir.

(c) There is, at present, no proposal to beam this service to United States of America and to the uncovered parts of the world.

(d) Does not arise.

Project of Maharashtra Pending Clearance

5684. SHRI ANNA JOSHI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the details of the projects of Maharashtra pending with the Planning Commission for its approval; and

(b) the time by which these projects are likely to be given approval?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) The details of Major Irrigation Projects of Maharashtra pending for action in Planning Commission are given below:-